

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7145-7146 OF 2004

COMMNR. OF CENT. EX. & CUSTOMS,SURAT-II

Appellant (s)

VERSUS

M/S. NIRMALA DYECHEM & ANR

Respondent(s)

(With appln(s) for stay,condonation of delay in filing appeal. and office report )

Date: 06/11/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. R.G. Padia, sr. Adv.

Mr.T.A. Khan, Adv.

Mr. B. Krishna Prasad,Adv.

For Respondent(s)

Mr.Ravinder Narain, Adv.

Ms.Sonu Bhatnagar, Adv.

Mr. Ajay Agarwal, Adv.

Mr. Rajan Narain,Adv.

UPON hearing counsel the Court made the following

O R D E R

Put up for final disposal two weeks hence on a non-miscellaneous day.

(Meenu Sethi)  
hardwaj)

(Meenu Sethi)

Court Master

(Pushap Lata B

Court Master